

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **30.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Central Bank of India
Vs
Deivaanai Sinter Metals Pvt. Ltd.

MAIN PETITION NUMBER :CP/595/IB/2017

(IA/MA) APPLICATION NUMBERS

IA/970(CHE)/2024

ORDER

Present: Shri. C. Ramasubramaniam, Liquidator in person.

This application has been filed to taken on record 24th Progress Report along with Audited Receipts and Payments for the quarter ended 31.03.2024.

Report is taken on record subject to all just exceptions.

IA is **disposed of**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs